

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3767  
ANSWERED ON:10.09.2007  
PALM STARIAN OIL  
Verma Shri Bhanu Pratap Singh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether some importers are importing palm starian oil in the name of mixed acid oil and fatty acid oil;
- (b) if so, the details thereof alongwith the action taken against such importers;
- (c) whether these oils were found to be used for mixing in edible oils; and
- (d) if so, the details thereof and steps taken to check such adulteration?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): Yes, Sir. Cases of import of Palm Stearin Oil in the name of mixed acid oil and fatty acid have been booked by the Directorate of Revenue Intelligence.

(b): The details of the cases are as under :

Sl. Name of Qty.in Value in Date of Duty if any Action taken  
No. the Importer MT (Rs. Crore) SCN issued (in Crores)

1. M/s Bobby Soap 178.948 0.38 26.06.2007 0.15 Show Cause  
Industries Notice(SCN)  
issued

2. M/s Khanna 18.13 0.04 26.06.2007 0.01 SCN issued  
Soap Factory

3. Tara Enter- 181.3 33.68 - 0.13 out Case transferred  
prises of which to Customs House  
0.06 Pipavav for  
recovered final assessment.  
by DRI

4. Gokul Enter- 126.910 27.92 09.05.07 0.28 Pending  
prises adjudication

5. Bhai Gehla 164.66 0.30 21.05.07 0.055 Pending  
Singh Jaswant adjudication  
Singh

(c): The said oil being used for mixing with the edible oil has not come to the notice of the Directorate of Revenue Intelligence.

(d): Does not arise.